

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON’BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON’BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.169/09/HDB/2017
NAME OF THE COMPANY	Alaknanda Hydro Power Company Ltd
NAME OF THE PETITIONER(S)	Narindra & Narinda Steel Corp
NAME OF THE RESPONDENT(S)	Alaknanda Hydro Power Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

None appears for the parties and application is also found to be incomplete. Post the case under the caption for “dismissal” on 06.11.2017.



Member (T)
   
 bm



Member (J)